

prepared to show you. There is no question of anybody removing any file or any paper from any file. There was no question of taking any file. I would like to assure hon. members about this matter because I can fully understand members' great concern if official files and secrets are discussed with people who are not authorised. Shri T.T.K. himself has made a statement on this matter that he has not discussed this question.

Shri Kanwarlal Gupta made the point that some official got up from the gallery here. He might have, but I do not think it is right to link this or connect this with that. I must say that I was unaware of this particular visit till it was mentioned here. It was only when it was mentioned here that Mr. Bakshi had met him, it was told and I enquired he said : yes. I was because he had some ideas and TTK wanted to discuss about the follow up measures... (Interruptions)

SHRI SURENDRANATH DWIVEDY: I have to ask two questions. She has contradicted me and it is unfair if I am not given an opportunity... (Interruptions)

MR. SPEAKER : No questions.

SHRI SURENDRANATH DWIVEDY: She has replied to my questions. She has not clarified my specific allegations... (Interruptions)

SHRI ASOKA MEHTH (Bhandara) : I want to ask a simple question ; why was Mr. Shiralali who was in charge of the Budget sent there if Budget was not discussed ?

SHRIMATI INDIRA GANDHI : As far as I know Mr. Shiralali has not met Shri TTK.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I said Shiralkar.

SHRI SURENDRANATH DWIVEDY : I am glad that the Prime Minister has promised to look into the papers and I hope that the papers will be in tact. I shall also like her to find out whether the note that had been left by Mr. Bakshi contained any taxation proposals in the impending budget

which had been discussed with Mr. TTK. If the papers are in tact let her find out.

SHRIMATI INDIRA GANDHI : Mr. Bakshi has nothing to do with the budget.

SHRI SURENDRANATH DWIVEDY: Secondly, she has contradicted her Minister when she says that no such thing was there. But the Minister while making a statement yesterday made it very clear that it was with the approval of the Prime Minister that some of her senior officers of the Finance Ministry had met TTK. The other portion is very important—for what purpose ? To seek clarifications and enlightenment in respect of these issues. What is the clarification ? It is not a courtesy call.

SHRIMATI INDIRA GANDHI : Let us not mix up.

AN HON. MEMBER : You are mixing up things.

SHRIMATI INDIRA GANDHI : I am not ; I am saying that some officers paid a courtesy call on his birthday. After that he made certain suggestions. Then when they asked me whether they could seek clarification on those suggestions I did say that they could do so . (Interruptions.)

MR. SPEAKER : No more questions. Shri S.M. Banerjee.

SHRI ABDUL GHANI DAR (Gurgaon) : I rise on a point of order. There is an important question.

MR. SPEAKER : I have called the next item.

13.15 hrs.

RE : PERSONAL EXPLANATION
BY SHRI R. K. BIRLA

SHRI S.M. BANERJEE (Kanpur) : I rise on a point of order on Item No. 9, Shri R.K. Birla to make a personal explanation regarding certain allegations made by Shri Madhu Limaye against the Wool Purchase Mission headed by Shri R.K. Birla.

Yesterday I mentioned rule No. 357 which reads as under :

"A member may, with the permission of the Speaker, make a personal

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explanation although there is no question before the House, but in this case no debatable matter may be brought forward, and no debate shall arise."

MR. SPEAKER : You are repeating the same thing. I have to give my ruling today. I have heard all points.

The points raised yesterday were that the subject matter about which Mr. Birla wanted to make a statement relates to a time when he was not a member of this House. Is it correct ?

SHRI S.M. BANERJEE : And also that no allegations were made on the floor of the House.

MR. SPEAKER : Anything else ? No.

श्री मधु लिमये (मुंगेर) : मैं अथारिटी कोट कर सकता हूँ।

MR. SPEAKER : No authority is needed. These are facts, I am not going to quote any authority against you.

श्री मधु लिमये : मैंने आपको लिख कर दिया है।

MR. SPEAKER : May I repeat again that you said that the subject matter about which he wants to make a personal explanation relates to a period when he was not a Member of this House ? Is it correct ?

श्री मधु लिमये : क्या आप मुझ को सुनेंगे नहीं ? मैंने आप को लिख कर दे दिया है। आप मेरे लिखे हुए पत्र के एक एक प्वाइंट का जवाब दीजिये।

MR. SPEAKER : I have to give my ruling about this. You wrote a letter to the Speaker on 5th December, 1967, when Mr. Birla was a member of this House.

श्री मधु लिमये : तो क्या हुआ ?

MR. SPEAKER : This is the Report. The Speaker on the following day, on 6th

December, 1967, made a reference to the Estimates Committee of the question of import of wool, nylon etc.

SHRI S.M. BANERJEE : Are you reading from the proceedings of the House in which Shri Limaye has said something ?

MR. SPEAKER : He wrote to the Speaker. It relates to the period when Mr. Birla was a member.

श्री मधु लिमये : आप मेरी बात तो सुनते नहीं हैं और रूलिंग दे रहे हैं। पहले आप मेरी बात सुन लीजिये उसके बाद रूलिंग दीजिये। यह बड़ा इम्पार्टेंट सवाल है इस लिये आप इस पर लिखित रूलिंग दीजिये। मेरी आप से प्रार्थना है कि आप इस महत्वपूर्ण सवाल पर जबानी रूलिंग न दीजिये।

MR. SPEAKER : I heard you yesterday, I have to give my ruling. This is a factual matter, You must stand by what you have said.

श्री स० मो० बनर्जी : पहले आप मेरा प्वाइंट ग्राफ आर्डर सुन लीजिये उसके बाद रूलिंग दीजिये। आप बगैर मेरी बातों को सुने हुए रूलिंग कैसे देंगे ?

MR. SPEAKER : This is not a matter for ruling. This is a question of fact whether he was a member when you write the letter or not.

श्री मधु लिमये : मैं इसका जवाब देता हूँ।

MR. SPEAKER : You wrote a letter to the Speaker on 5th December, 1967 and he made a reference on the 6th, and then the other letter that you wrote to the Speaker...

श्री मधु लिमये : आप पांच मिनट जरा सुन लीजिये।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : आज भोजन की छुट्टी नहीं होगी क्या ?

श्री स० मो० बनर्जी : दो तीन चीजें रखी गई हैं। आप मुन लीजिये। पहली चीज यह थी कि जब 1962 और 1963 में बूल टाप्स की बात थी.....

श्री रवि राय (पुरी) : इसको चार बजे रखिये। चार बजे इसको ले लीजिये।

श्री मधु लिमये : हम आप से मिलने को तैयार हैं। यह नया डिपार्चर हो रहा है.....
(Interruptions) Keep it for 4 O'clock.

MR. SPEAKER : All right. We will take it up at 4 O'clock. The House will now adjourn and meet again at 2.20 P.M.

13.21 hrs.

The Lok Sabha adjourned for lunch till twenty Minutes past Fourteen of the Clock

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The Lok Sabha re-assembled after Lunch at Twenty-five Minutes Past Fourteen of the Clock.

[SHRI K.N. TIWARY in the Chair]

RE. HUNGER STRIKE BY CENTRAL GOVERNMENT EMPLOYEES

श्री बलराज मधोक (दक्षिण दिल्ली) : सभापति महोदय, मैं आपकी आज्ञा से एक बात कहना चाहता हूँ।

श्री स० मो० बनर्जी (कानपुर) : और इन के बाद मैं भी आप की आज्ञा से कुछ कहना चाहता हूँ।

सभापति महोदय : 12 बजे से 1 बजे तक इस प्रकार के सवाल सदन में उठाये जाते हैं और उन पर चर्चा भी होती है। अगर माननीय सदस्य बाकी वक्त में भी ऐसे सवालों को उठाते रहेंगे, तो हाउस का बिज़िनेस कैसे पूरा होगा ?

श्री बलराज मधोक : सभापति महोदय, दिल्ली देश की राजधानी है, जहां दस लाख गवर्नमेंट एम्प्लॉईज़ रहते हैं। वे कई दिनों से भूख हड़ताल कर रहे हैं। उन की मांग बहुत ज़ेनविन है। वे कहते हैं कि यहां पर एसिस्टेंट बीस, बीस साल तक एसिस्टेंट रहते हैं और उनके प्रोमोशन का कोई ऐवेन्यू नहीं होता है। सरकार इस देश के लोगों के लिए आगे बढ़ने का रास्ता खोलना चाहती है। लेकिन जो व्यक्ति सेंट्रल गवर्नमेंट में एसिस्टेंट बन जाता है, वह कभी आगे नहीं बढ़ पाता है। उन लोगों की मांग है कि उनके लिए आगे भी कोई ग्रेड हो, ताकि वे अपने फ़्यूचर को इम्पूव्ज़ कर सकें। उन की यह छोटी सी और बहुत ज़ेनविन मांग है। सरकार देश में समाजवाद लाने का नारा लगाती है और ग़रीबों के लिए काम करने का दावा करती है। मैं आपके द्वारा सरकार से प्रार्थना करना चाहता हूँ कि सरकारी एम्प्लॉईज़ की इस उचित और ज़ेनविन मांग को, जिस के लिए वे भूख हड़ताल कर रहे हैं, मान लिया जाय, ताकि उनके आगे बढ़ने का रास्ता खुल सके और इस भूख हड़ताल को ख़त्म किया जा सके।

SHRI S. M. BANERJEE : I fully support Shri Bal Raj Madhok. Shri M. L. Sondhi had raised this question before, and some of us had also raised this before we adjourned, but there were other items, and the Speaker could not hear us.

The Central Pay Commission in their second report had already recommended very clearly that there should be no departmental examination for promotion from U.D.C. to assistant's post. This is not a selection post but a seniority post. This matter has been hanging fire. The Ministry of Home Affairs is taking a long time over this matter. In 1966, the departmental examinations were postponed. Now, all these people are going on a hunger-strike, and another batch of workers would be going on a hunger-strike from tomorrow or the day after. Where is the hon. Minister of Parliamentary